

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-931/2016

In the matter of :

Kachenjunga Services Pvt. Ltd.

...PETITIONER

SECTION :

Under Section 391 (1) to 394

Order delivered on 13.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)


For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner. It is seen from the records that on 1st Sept, 2017, CA No.298(PB)/2017 has been filed by the petitioner seeking modification of the Scheme as approved by this Tribunal vide order dated 04.7.2017. However, none appears for the applicant/petitioner to support the application and in the circumstances, this application is dismissed.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
13.10.2017